

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 05
IA No. 207/JPR/2024
IA No. 214/JPR/2024
CP No. (IB)- 05/7/JPR/2021
Under Section 7 of IBC, 2016

In the matter of:

Phoenix ARC Pvt. Ltd.

.... Financial Creditor

Versus

Karni Developers and Construction Company Pvt. Ltd.

...Corporate Debtor

Due to paucity of time, the matter could not be taken up. Post the matter to
06.05.2024.


(Prabhu Dayal Sewda)
Court Officer

April 23, 2024